

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 573/(MAH)/2017


CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017

NAME OF THE PARTIES: M/s. Ceva Logistics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Sunila Chavan i/b. § Chandrakant- Mhadeshwar	Adv for Petitioner Applicant	

Common Order

CSA 573/230-232/NCLT/MB/MAH/2017

CSA 574/230-232/NCLT/MB/MAH/2017

At request of the Respondent Counsel, list this matter on 29.6.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)